201 [RAJYA SABHA] due to heavy rains in Re. disconnection of Telephone lines

हुआ, कितने लोगों को हुआ और कितना लोन दिया गया, तब यह सारा मामला साफ हो जायेगा कि कितने कम लोगों को लोन दिया नया है और वह सारे का सारा कागजों पर ही रह गया है, इसलिए कि उन्होंने रिक्वत नहीं दी ? ग्रगर 10 परसेंट रिम्बत देने की, 15 परसेंट रिक्वत देने की उनकी ताकत होती तो में समझता हं कि अधिकांश लोग उसमें से सरकार से ऋण लेने के लिए ही वहीं जाते । क्योंकि वह ये गरीब लोग होते हैं जिनसे ऋण हर कीमत पर वसूल हो जाता है । ऋण पंचाने वाले वड़े लोग होते हैं, जो ऋण लेते हैं और वापस देते भी नहीं है ।

मान्यवर बैकों के झांकडों से पता चल जाएगा कि सबसे बडे बकायादार बड़े लोग हैं, उससे कम बकायादार कास्तकार हैं और उससे कम बकायादार यह छोंटे-छोटे लोग हैं। लेकिन फिर भी इनको ऋण देने में काफी परेशान किया जाता है । इसलिए मैं आपसे ग्रनरोध करूंगा, माननीय वित्तमंदी तो हैं नहीं, लेकिन आप बैंकों को संभालें और बिना 10 परसेंट दिए जिक्षित वेरोजगारों को स्वरोजगार योजना के संतर्गत लोन दिलाने की कुपा करें।

उपसजापतिः श्री वालमपुरी जॉन ...

श्री कल्पनाथ राध (उत्तर प्रदेश) : क्या ?

ओ राम नरेश कशताहा : शिक्षित बेरोजगरों को लोन दिलाएं बिना दस परसेंट (समय की घंटी)....

थी कल्पनाच राष्टः इसको फिर दोहरा हें।

नहा दाहराने 5 उपसभापति : लेनी पडती 7 1 लिवे हनाजत You, cannot just 'doharao like this Tha .«, is somebody sitting here and confhu.f,'.ir, the House.

202 Madras

REFERENCE TO THE DISCONNEC-TION OF THOUSANDS OF TELE-PHONE. LINES DUE TO .RECENT HEAVY RAINS IN MADRAS

SHRI VALAMPURI JOHN (Tamil Nadu): Madam Deputy Chairman, in the November rains the Madras city was reduced to a sheet of water. Now the second spell of rains has set in Madras. For the last two days the whole city is being battered by the second spell of rains. The city of Madras has got 1.02,000 telephones. What happened there was that in the November rains, out of 1,02,000 telephones. 40,000 telephones had been disconnected. From, th- last November 10, till date, 35000 connections have not been given and only 5000 telephones have been connected. Here I find a kind of coldness in the Department. I would like to request the Minister of Communications, through the instrumentality of your office, that he should consider "iving some rebate in the rental because it is from November 10 till date that 35,000 telephones have been disconnected. It is the largest number of telephones that have been disconnected for the longest period during the last 20 or 25 years. So, the Government should seriously consider giving rebate in the rental.

Moreover, I find that in the low-lying areas, the work is dead slow because of inundation and the rains. In Madras Exchange in general and the Kodambakam Exchange in particular, there is no work. Where there is some kind of work. I find a kind of slowness and coldness in commissioning these telephones.

Again, Madam. I find that a kind of discriminative policy is being adopted by the Madras Telephones in giving temporary connections. Some people are given connections for six months. When they are given extension as well as when Ibey are denied extension, I find a lot of discrimination. So. the Minister of Communications should make a thorough probe and enquiry into this as to why

203 Re. harassment caused to workers by the

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[Shri Valampuri John]

there is so much of shameless discrimination In that particular area of temporary telephone connections.

The second spell of rains has already set in Madras during the last 48 hours. The city is experiencing incessant rains. Tbe State Government has asked for Rs. 155 crores of assistance. This is not foilbcoming from the Centre. Since it is being battered by the second spell of rains, now a greater quantum of assisliuce may be asked by the State Govern ment I would like to request the Centrai Government, the Union Government ,that they should speed up Mrs <u>asissiar.ee</u> to the State because it is already being battered by the second -spell of continuous rains.

REFERENCE TO THE HARASSMENT CAUSED TO WORKERS BY THE CLOSURE . OF STRETCH FIBRES (INDIA) LIMITED

SHRI .MURLIUDHAR CHANDRA-

KANT BHANDARE (Maharashtra): I ii«e to invite the attention of the House to the fast unto death which is undertaken hy 11 workers of Stretch Fibres (India) Limited, Nagpur, at the boat Club since yesterda\'. The Stretch Fibres (India) Limited is a company owned bv H K. Jain and family members. Th:y have other 10 private partnership (or export, purchases -and sales of the stretch Fibres (India) Limited. This ;<; a classical example where the funds of a public company, which is the Stretch Fibres (India) Ltd., are systematically siphoned off for the benefit of the private firms and private companies. What is as early as 1981 suprising i5 that the workers represented to the Government and asked them to take some sort of But nothing has measures. happened and the company which was not able to manufacture nylon yarn to th© full installed and licensed capacity of 540 tonnes, was given a licence for an increased capacity of 4200 tonnes in

erring management. Since 1983. factory is closed. The workers are called on work. They are not giv

They are not given any They are not paid any wages. This job. is a very serious matter. The starving workers are not in a position to meet the expenses and suffer the privations so long. And no steps have been taken by the State and the Central Govemment to look into the matter urgently. The workers also went to the court and •hey got a decision in their favour. The management Directors have been convicted and sentenced to three months jail. But they have gone in appeal and the matters are pending there. Madam we have taken great pride in stating that ours are pro-labour policies. The hon. Finance Minisfer has said that if there is anybody who is reponusible. for rendering deliberately any unit as sick, then no assistance will be given in regard to any other company in which he has financial stakes. Therefore, I demand on behalf of myself, and I am sure that all sections of this House will join in this demand that in the first instance a CBI enquiry into the siphoning off the property of tha Company by the Directors by foul means be set up immediately. Secondly, ston financial assistance to all connected companies with which this family is connected. And* for that matter. I would request the Finance Minister to hav© an hon. immediate report from the IDBI which is the lead company in the matter. Thirdly, thos_e appeals wherein the convictions of these employers have been stayed should be get expedited by the Government and it should he seen that these people are properly punished. Lastly the most important thing is to see that the payment of the dues of the hack wages and the provident fund amounting to one and a half crores of rupees of these workers are paid immediately. And also, they should take further steps to rehabilitate the unit as early as possible. Thank you.

SHRI S. W. DHABE (Maharashtra): I fiuport the demand made by my friend, Shri Bhandare, for takioc over the unit.